

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 25/03/2016 in
CA. No. 01/73(4)/17 &
05/73(4)/17

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017**

NAME OF THE COMPANY: Shri Vasudha Metals and Industries Ltd.

SECTION OF THE COMPANIES ACT: 73(4)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

Order

Re-notify this case on 18th January, 2017 for clarification.

Sd/-
(Ina Malhotra)
Member (J)